

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

13.03.2019

O.A./260/185/2015

PRASANA KUMAR SWAIN  
-V/S-  
M/O RAILWAYS

ITEM NO:78

FOR APPLICANTS(S) Adv. : Mr. N.R.Routray

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant submitted that he has not received any instruction from his client.</p> <p>Therefore, the OA is disposed of as not pressed.</p> <p>Mr. T. Rath, Ld. Counsel for the respondents is present and heard.</p> <p>( SWARUP KUMAR MISHRA ) MEMBER (J)</p> <p>( GOKUL CHANDRA PATI ) MEMBER (A)</p> <p>pms</p>





